GOVERNMENT OF INIDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 4568 TO BE ANSWERED ON 20.08.2025

HUMAN RIGHTS VIOLATION BY RPF

4568. MD ABU TAHER KHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government plans to implement Railway Protection Force (RPF) protocols to prevent harassment of bona fide senior citizens, persons from minority communities and economically weaker sections;
- (b) if so, the details thereof; and
- (c) whether the Government has put in place any mechanism to monitor human rights violation committed by RPF personnel in different Zones/Divisions and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c) The Railway Protection Force (RPF), an armed force of the Union under the Ministry of Railways, has consistently demonstrated

its sensitivity towards upholding Human Rights. To ensure that RPF personnel are well-versed in this domain, the subject of Human Rights has been incorporated into all training programmes, including Initial, Promotion, Refresher, and Reorientation courses. Additionally, various seminars and workshops are organised to further sensitize personnel. Training also emphasises soft skills, enabling RPF members to interact respectfully and empathetically with senior citizens, persons with special abilities, women, children, and any individual without any discrimination on the basis of gender, community, or other factors. These activities are closely monitored by senior officers to ensure effectiveness and accountability. Any inappropriate conduct or violation of human rights by RPF personnel is treated with utmost seriousness, and if proven, stern and exemplary action is taken. Moreover, all cases or violations reported by the National Human Rights Commission (NHRC) or State Human Rights Commissions (SHRC) are dealt with promptly, with compliance to their directions.
